

Office of the District & Sessions Judge, Ghaziabad.

Date : 23-10-2020

(Order No. 442/2020)

In view of the reports dated 23-10-2020 received from Chief Medical Officer Ghaziabad and Incident Commander/ City Magistrate, Ghaziabad through e-mail at 4-00 P.M that Sri Mahendra Srivastava, Special Judge POCSO Act, Ghaziabad has been found corona positive and vide aforesaid reports Chief Medical Officer Ghaziabad and incident Commander/ City Magistrate, Ghaziabad have opined for 24 hours closure of Civil Courts Ghaziabad for complete sanitization of Court Campus.

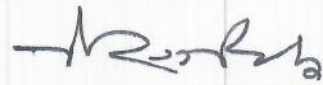
In this regard Hon'ble Court vide letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 regarding Mechanism / Modalities for opening of Civil Courts subordinate to Hon'ble High Court in para 15 has provided as follows:

" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Outlying court should be closed for particular period, then the District Court / Outlying Court may be closed for the said period and intimation mentioning the specific reason may be sent to Allahabad High Court."

Hence in compliance of mandate contained in para 15 of Hon'ble Court's letter No. 1117/LXXXVII-CPC/e-Courts/ Allahabad/ Dated 03-06-2020 and letter No. 1298/LXXXVII-CPC/ e-Courts/ Allahabad/ Dated 28-07-2020 for complete sanitization of Court campus all the offices of the Courts shall remain closed for 24 hours i.e. on 24-10-2020 and all the courts are closed due to 4th Saturday. Meanwhile complete sanitization of Court Campus and chambers of Advocates be done under supervision of Officer-in-charge Nazarat and Chief Judicial Magistrate, Ghaziabad and submit report by 27-10-2020 before 10 A.M.

Information be sent to the Hon'ble High Court Allahabad and also be uploaded on the official website of District Court, Ghaziabad.

Inform all concerned accordingly.



(Neeraj Nigam) 23/10/2020
District & Sessions Judge,
Ghaziabad.

Copy to:-

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Officer-in-charge(Nazarat), District Court, Ghaziabad.
- 7- Chief Judicial Magistrate, Ghaziabad.
- 8- Sec. D.L.S.A. Ghaziabad.
- 9- Bar Association Ghaziabad.
- 10- D.G.C. Criminal Ghaziabad.
- 11- Joint Director Prosecution Ghaziabad
- 12- District Information Officer, Ghaziabad.
- 13- A.C.J.M. Railway, Ghaziabad.
- 14- Principal Magistrate Juvenile Court, Ghaziabad.
- 15- Nodal Officer(Computers)/ System Officer, Ghaziabad for uploading on